

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO.(IB)-46(PB)/2017  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2017

NAME OF THE COMPANY: Ingram Micro India Pvt. Ltd.  
Vs  
Dr. Jain Video On Wheels Ltd.

SECTION OF THE COMPANIES ACT: U/s 9 of Insolvency And Bankruptcy Code 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1.	MR. KRISHNENDU DATTA, Adv	}	Respondent	Prachi Johri
2.	MS. PRACHI JOHRI, Adv			

**ORDER**

Objections to the petition have been filed in the Court today (24.4.2017) and  
a copy thereof has been furnished to the Ld. Counsel for the petitioner.

List on 25.4.2017.

sd / —  
CHIEF JUSTICE M.M. KUMAR)

/ PRESIDENT

sd / — )

(R. VARADHARAJAN)

MEMBER (JUDICIAL)

Surjit  
24.4.2017